



OA-106/2026/EZ



NGT Kolkata <pgngtkolkata@gmail.com>

Fwd: URGENT: Illegal Filling of Recorded Waterbody & Encroachment of Public Land at Kriparampur – Immediate Action Required

2 messages

Sh Deepto Ghosh Registrar <registrarngt-kolkata@gov.in>
To: pgngtkolkata <pgngtkolkata@gmail.com>

Sat, Jan 3, 2026 at 9:28 AM

===== Forwarded message =====

From: Abhijit Das Bobby <abhi.bobby999@gmail.com>

To: <pccfthoff.office-wb@gov.in>, <dm-ali@nic.in>, <spdiamondharbour@gmail.com>, "Diamond Harbour Police District"<ddhplicedistrict@gmail.com>

Cc: <ffda.s24pgs@gmail.com>, <dsfisheries@gmail.com>, <ashit_mukherjee@yahoo.com>, <registrarngt-kolkata@gov.in>, "Chief Environment Officer"<environmentwb@gmail.com>, <publicgrievance-ngt@gov.in>, <prsecy.fisheries@gmail.com>, <secy.president@rb.nic.in>, <governor-wb@nic.in>, <secy-gov-wb@nic.in>, "bishnupur ps"<1bishnupurps@gmail.com>, <bdo.bishnupur2@gmail.com>, "Sdo Sadar Alipore"<sdoalipore@gmail.com>

Date: Wed, 31 Dec 2025 14:47:05 +0530

Subject: URGENT: Illegal Filling of Recorded Waterbody & Encroachment of Public Land at Kriparampur – Immediate Action Required

===== Forwarded message =====

Date: 31/12/2025**From:****Abhijit Das (Bobby)**

M.Sc. (Cal), B.Lib.Sc (Cal), LL.B.

Social & Political Activist

Ph: 6290057652 / 7059136999

Email: abhi.bobby999@gmail.com

To:**The District Magistrate**

South 24 Parganas

Government of West Bengal

Copy for information & Necessary action:-**1. The Hon'ble Governor of West Bengal**Raj Bhavan
Kolkata - 700062**2. Chairman**State Environment Impact Assessment Authority (SEIAA), West Bengal
Dr. Ashit Kumar Mukherjee**3. The Registrar**National Green Tribunal (Eastern Zone Bench)
3rd Floor, Block III-B
New Town
Kolkata - 700157**4. The Additional District Magistrate (Land Reforms)**South 24 Parganas
New Treasury Building
Alipore
Kolkata - 700027**5. The Superintendent of Police**

Baruipur Police District
South 24 Parganas
West Bengal

6. The Assistant Director

Fisheries Department, South 24 Parganas
New Treasury Building
P.O. Alipore
Kolkata - 700027

7. The Block Land & Land Reforms Officer (BL & LRO)

Bishnupur-II Block
South 24 Parganas
West Bengal - 743395

8. The Officer-in-Charge

Bishnupur Police Station
P.O. - Bishnupur
P.S. - Bishnupur
District - South 24 Parganas
PIN - 745303

Subject: Illegal Filling of Recorded Waterbody & Encroachment of Public Land at Kriparampur – Immediate Action Required

Respected Sir,

I write to urgently bring to your attention a serious and ongoing violation involving illegal land-filling, encroachment, and ecological destruction at Kriparampur Tetultala, adjacent to Diamond Harbour Road, within Bishnupur-II Block, South 24 Parganas.

As a social and political activist committed to safeguarding public resources and environmental integrity, I seek your immediate intervention in the interest of law, ecology, and public accountability.

Location Details:

- **Mouza:** Kriparampur
- **Block:** Bishnupur-II
- **District:** South 24 Parganas
- **Police Station:** Bishnupur
- **Landmark:** Tetultala, directly adjoining Diamond Harbour Road
- **Present Condition:** Area has been fenced with blue tin sheets; unauthorised dumping and filling are visibly underway

Nature of Violations Observed:

During a recent on-site visit, the following illegal activities were observed being conducted openly:
These activities constitute a continuing and ongoing offence.

- **Dumping of bricks, earth, and construction debris** into a functioning waterbody
- **Progressive narrowing and filling of the pond**, altering its natural character
- **Erection of fencing using blue tin sheets** on the edge of a public road
- **Creation of an access path** by illegally filling portions of the waterbody
- **Obstruction of ecological flow and public drainage**

These acts appear to be preliminary steps toward illegal land conversion or commercial construction.
If not halted immediately, the damage to this natural resource may become irreversible in a matter of days.

Land Classification (as per Government Records):

According to the official Banglarbhumi land database, the concerned plots are categorically listed as protected waterbodies (*Pukur*):



1/13/26, 10:46 AM

Gmail - Fwd: URGENT: Illegal Filling of Recorded Waterbody & Encroachment of Public Land at Kriparampur – Immediate Act...

- Dag No. 292/1486 - Pukur, Area: 0.30 acre
- Dag No. 293 - Pukur, Area: 0.36 acre

These plots are non-convertible under current land-use regulations. Any filling, fencing, or modification constitutes a direct violation of law.

Statutory Violations (Prima Facie):

The activities observed fall within the scope of the following legal violations:

1. West Bengal Inland Fisheries Act, 1984 - Prohibits conversion/filling of ponds without permission
2. Wetlands (Conservation and Management) Rules, 2017 - Prohibits alteration or encroachment of wetlands
3. Environment (Protection) Act, 1986 - Forbids actions causing environmental degradation
4. State Encroachment Laws - Forbids unauthorised occupation of public and roadside lands

Evidence Submitted:

- Annexure-A: Photographic evidence showing illegal filling, fencing, and structural tampering
- Annexure-B: Certified Banglarbhumi extracts confirming land classification as Pukur (Dag Nos. 292/1486 and 293)

Reliefs and Actions Urgently Sought:

In discharge of your statutory authority as District Magistrate and custodian of public land and environmental norms, I respectfully request the following urgent action:

1. Immediate joint site inspection by officials from Revenue, Fisheries, Environment, and Police departments
2. Cessation of all ongoing filling, fencing, and construction activity
3. Prosecution of individuals/entities responsible under applicable legal provisions
4. Full ecological restoration of the affected waterbody and natural drainage system
5. Immediate removal of all unauthorised roadside fencing and encroachment structures

This matter pertains to public property, ecological balance, and legal order, and thus warrants swift and decisive administrative response.

I remain available to provide any further documentation or clarification.

I also request to be kept informed of the actions taken, in the interest of transparency and public trust.

I trust your office will take prompt and appropriate action in accordance with law.

With respect,

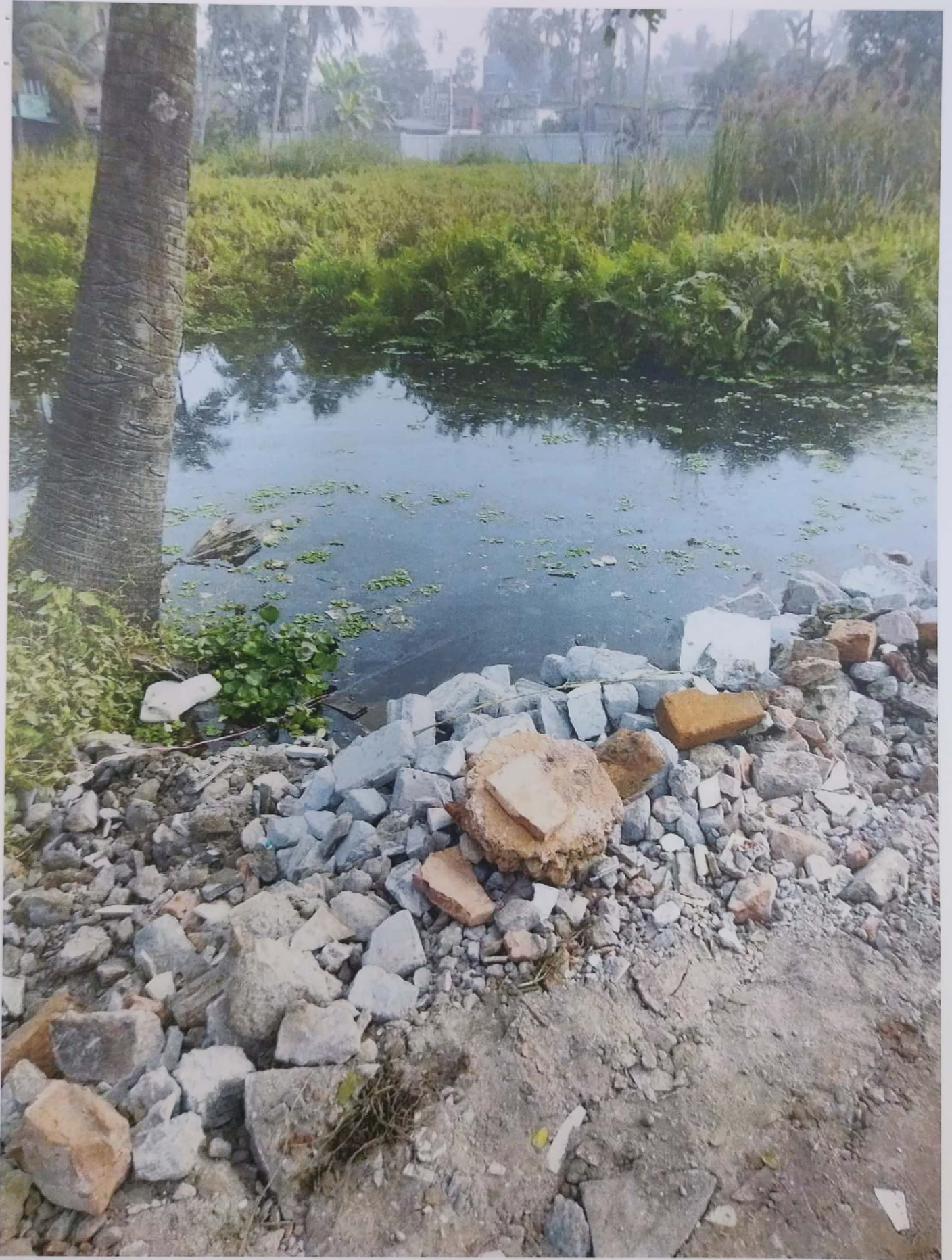
Abhijit Das (Bobby)
S/o Late Birendra Kumar Das
Village: Amtala, P.O.: Kanyanagar
District: South 24 Parganas, West Bengal - 743503

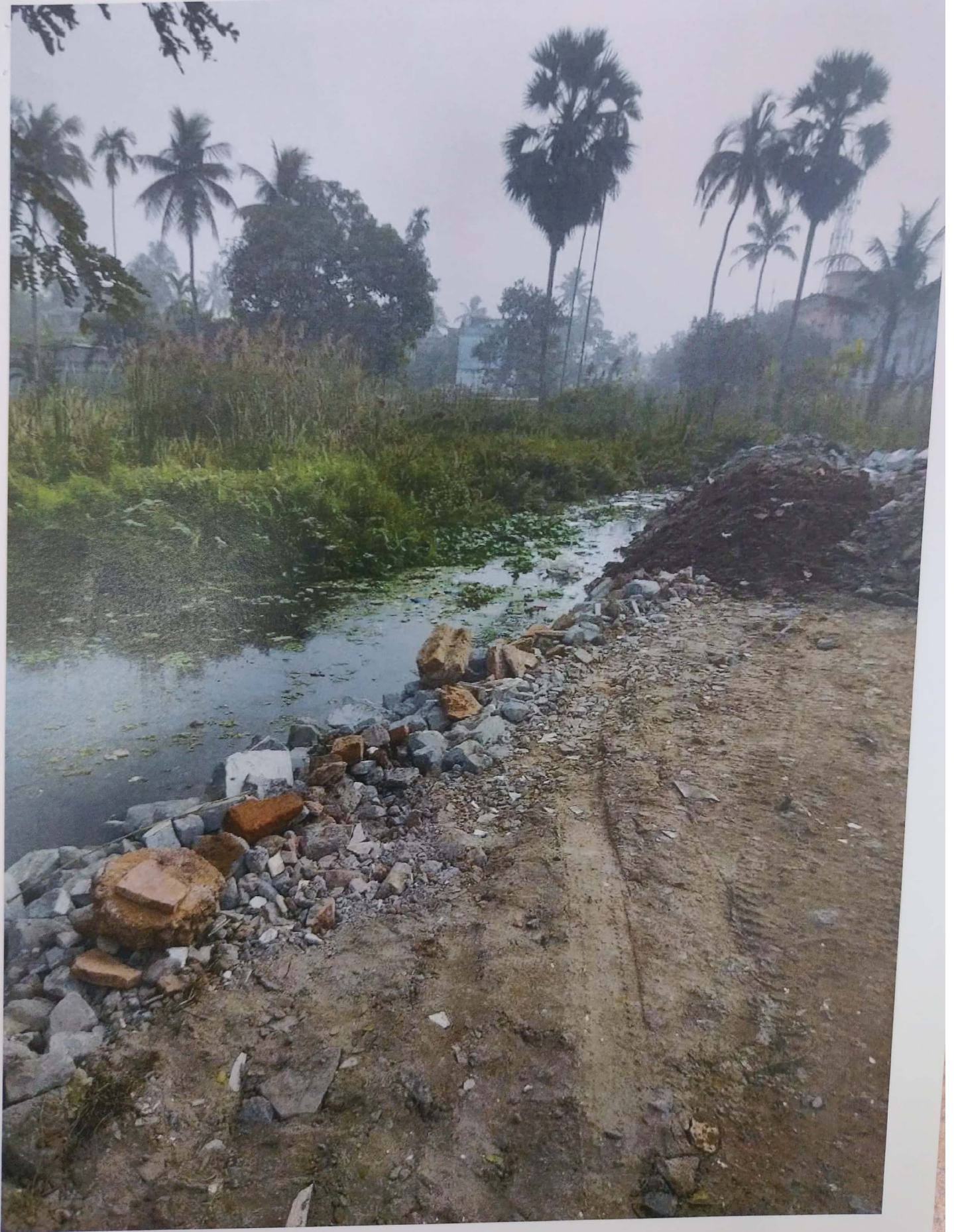
Enclosures:

- Annexure-A: Site Photograph
- Annexure-B: Banglarbhumi Records (Dag Nos. 292/1486 and 293)

6 attachments









Banglarbhumi - বাংলার ভূমি

জেলাঃ DAKSHIN 24 PARGANA

ব্লকঃ BISHNUPUR-2

মৌজাঃ Kriparampur

(Live Data As On 25/12/2025,17:38:18)

জে.এল নং 72 থানা বিষ্ণুপুর

দাগ নং	শ্রেণী	জমির মোট পরিমাণ(একর)	দাগের ম্যাপ
292/1486	পুকুর	0.3	Click Here

(উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

খতিয়ান নং	রায়তের নাম	পিতা/স্বামী	অংশ	অংশ পরিমাণ(একর)	দখলদার	মন্তব্য
1118	রবি কুমার মুখোপাধ্যায় ব্যক্তি	হরিলাল	0.0004	0.01	Nil	Nil
2555	স্নেহলতা নায়ক ব্যক্তি	শুভাশিষ নায়ক	0.3332	0.10	Nil	Nil
2556	প্রতিমা সিং ব্যক্তি	অশোক সিং	0.3332	0.10	Nil	Nil
2557	রানা রায় ব্যক্তি	প্রেমাংশু রায়	0.3332	0.09	Nil	Nil

